

the coastal districts of Karnataka which claimed a number of human lives besides loss of crores of rupees the people of the affected areas are now preparing themselves to meet the challenge of nature's fury;

(b) whether the State Government of Karnataka has approached the Central Government for aid in this regard; and

(c) if so, the details regarding the Central aid provided in this regard?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) According to the Memorandum received from Government of Karnataka, the districts of Dakshina Kannada, Uttar (Kannada, Shimoga, Chickamangalur and Dharwad have been affected by floods. The extent of damage is as under:—

Cropped area affected	1.03 lakh ha.
Population affected	1.50 lakhs
No. of human lives lost	16
No. of cattle heads lost	31
No. of houses damaged wholly and partly	9160

(b) The Government of Karnataka have sent a Memorandum seeking Central Assistance of Rs. 1981.00 lakhs for providing relief and rehabilitation of the people affected and for repair and restoration of properties damaged.

(c) This request is under consideration.

Amount allocated for the DPAP for 1982-83

149. SHRI B. V. DESAI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that Central Government have allocated Rs. 40

crores for the Drought Prone Areas Programme for 1982-83;

(b) whether this programme is in operation in 557 blocks in 74 districts of 13 States;

(c) whether it is also a fact that each block has been provided a sum of Rs. 15 lakhs per block to be shared equally by the Centre and the States;

(d) how much has so far been spent out of this fund;

(e) whether State Governments have also made available funds for the purpose as per programme; and

(f) if so, what are the blocks that have been covered so far under this programme and how many are still left?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) Yes, Sir.

(b) and (f). This programme is in operation in 510 blocks in 69 districts of 13 States. Earlier this programme was in operation in 557 blocks in 74 districts of 13 States. The names of blocks covered under this programme are given in the statement laid on the Table of the House, [Placed in Library. See No. LT-5419/82].

(c) Yes, Sir.

(d) and (e). During the current year central funds amounting to Rs. 13.58 crores have been released to the State Governments so far for this programme. The State Governments are expected to provide their matching contribution immediately for this programme.